## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 398/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE PARTIES:

Diligent Media Corporation

V/s

Brilliance Yukti Knowledge Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME DESIGNATION

Ajay R. Karnwath Adu, for Respondent

SIGNATURE

## **ORDER** T.C.P.No.398/I&BC/NCLT/MB/MAH/2017

- 1. None present.
- For want of time adjourned to 11.09.2017.

Sd/-

**Bhaskara Pantula Mohan** Member (Judicial) 23.08.2017.

Sd/-

M.K. Shrawat Member (Judicial)